Greek help Sought to Prevent damage to Taj

# 10899. SHRIMATI MOHSINA KIDWAI:

#### SHRI VASANT SATHE:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether it is a fact that Greek help has been sought to prevent damage to Taj from pollution.
- (b) if so, the nature of the help sought for; and
- (c) whether this type of expertise is not, available indigenously?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, ELECTRONICS AND SPACE (PROF. SHER SINGH): (a) No. Sir.

- (b) Does not arise.
- (c) Indigenous expertise for controlling the pollution for the proposed refinery is available.

## देवटरों ने मृत्यों में वृद्धि

10900. भी सोती साई सार० चौसरी: स्या बच्चीय मंत्री यह बताने की कृपा करेंने कि :

- (क) मसी फरगूमन, फोडं, जीटर एस्कार्ट तथा हिन्दुस्तान ट्रैक्टरो के मूल्यो में कितनी-कितनी वृद्धि हुई है और उन के मूल्य इस समय कितने हैं;
- (क) प्रत्येक ट्रैक्टर का लागत मूक्य कितना है, सरकार द्वारा उस पर कितने कर लगाय गये हैं; प्रत्येक सामले में बीलर का कमीणन कितना है और ट्रैक्टर के सामल मूक्यों में अन्य किन-किन चीजों के मूल्य बोड़े बात हैं; और
- (ग) क्या ट्रैक्टरों के मूल्य में वृद्धि फार्म उत्पादों के मूल्यों में हुई वृद्धि से कहीं अधिक होने को वेखते हुए, सरकार का विचार उन के मूल्यों में कभी करने सवा उन्हें निवंक्तित करने का है ?

सकोम मंत्रासय में राज्य मंत्री (शीसती प्राचा साहिति): (क) हांस ट्रैक्टरों यर फ़ानूनी मूल्य नियंत्रण महीं है: किन्तु तीन प्रमुख मेक के ट्रेकटरों पर सुक्य विषयानी रखी का रही है सबीत नेवर्स ट्रैक्टर पंचा कीनं दिवयपोंट किनिटेड, नहास द्वारा निर्मित देश । एक -- 1035 और टैफे-- 504 और मैसर्स एस्कार्ट्स ट्रन्टर्स जिस्टिंड, फरीवाबाद द्वारा निर्मित कोर्ड-- 2600 पिछने तीन वर्षी में भूष्य निगरानी के घन्तर्गत ट्रैस्टरीं के संबंध में मूल्य वृदि निस्न प्रकार हुई है :----

ट्रैक्टर का माडल धगस्त, 1976 वर्तमान मूख्य के रेल तक निष्मचार रेल तक निष्म-गंतव्य स्थान भार गर्तव्य स्थान मृत्य

| <br>रुपये | रुपये  |
|-----------|--|
| ***       | 53,950.50                                    |
|           | •  |
| 56,169.00 |  |
|           | रुपये<br>43,104.40<br>57,082.20<br>56,169.00 |

- (क) चंकि कृषि ट्रैक्टरो पर कानूनी नियत्नण बही है। प्रत. विभिन्न निर्माताची द्वारा निमित ट्रैक्टरों के सबस में मानकीकृत मानको के प्राचार पर लागत स्रांकड़े संकलित करना सरकार के लिए सम्भव नही है।
- (ग) ट्रेक्टरो के मूल्य मुख्य रूप से झन्तवंस्तुओं की कीमतो और विभिन्न करा और गुल्को के प्रभाव पर निभंत करते हैं। ट्रेक्टरो का निर्माण मिलव्ययी आधार पर शुरू करने के उद्देश्य से उत्पादन में वृद्धि करने और व्यवहार्य सीमा तक सम्भरण के प्रतिस्पर्धा जोत प्रदान करने के लिये अनेक उपाय किये गये हैं। 1978-79 में देश में ट्रैक्टरो का उत्पादन 54,600 नग से ज्यादा के रिकार्ड स्तर तक पहुंच गया है, जबकि 1977-78 में 40,946 ट्रक्टरो और 1976-77 में 33,146 दैक्टरो का उत्पादन हुखा था। उपयुक्त को ध्यान ये रखते हुए ट्रैक्टरो पर फिर से कानूनी सूक्य नियंक्क लगाने का विचार नहीं है।

#### Import of Zetor Tractors by H.M.T.

10902. SHRI ABDUL LATEEF: Will the Minister of INDUSTRY be pleased to state:

- (a) the number of zetor tractors (higher H.P.) allowed for import by H.M.T. during the last two years and the number alredy imported and/or distributed;
- (b) The circumstances under which these tractors were allowed for import and agencies entrusted for distribution of these tractors;
- (c) the total price paid by H.M.T. per tractor imported and the price

fixed by H.M.T. per tractor for sale to farmers and the reasons for wide disparity in prices; and

(d) whether any guidelines were fixed by Government with regard to sale price of these tractors?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) No, Sir,

(b) to (d): Do not arise.

### Plan for Economic Development of Ladakh

10903 SHRIMATI PARVATI DEVI: Will the Minister of PLANNING be pleased to state:

(a) whether it is proposed to formulate a specific short term plan for faster economic development of the backward Ladakh district in Jammu and Kashmir State, and

## (b) to (d). Do not arise

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN) (a) and (b). An integrated sub-plan for accelerated development of the Ladakh district of Jammu & Kashmir has been included in the State's Plan since the Third Plan period. The Draft Five Year Plan 1978-83 of the State has proposed an outlay of Rs. 60 crores for the Ladakh area. The sectoral break-up of the sub-plan proposed by the State is given below:

(Rs. in crores)

| (i) Agriculture and Ailied<br>Services including |       |
|--|-------|
| Coeperation                                      | 8 33  |
| (ii) Irrigation and Flood<br>Control             |       |
| Control  | 6.96  |
| (Hi) Power                                       | 22.29 |
| (iv) Industry & Minerals                         | 1.02  |
| (v) Transport & Communi                          |       |
| cations  | 10,43 |

(vi) Social and Community Services 6.89

(vii) Economic & General services

2.08

60.00

The sub-plan for Ladakh will be finalised along with the 1978—83 Plan of Jammu & Kashmir in the light of available resources.

### Decline in production of Paper

10904. SHRI S. S. LAL: Will the Minister of INDUSTRY be pleased to state whether production of white printing paper has gone down considerably as Government have failed to revise the price of the same during the last five years?

THE MINISTER OF STATE IN THE MINISTR' OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): The production of white printing paper has not gone down considerably due to non-revision of its price during the last five years. In recent months, the total production of paper and paper boards has gone down due to various factors such as power shortage, transport bottlenecks, non-availability of coal, industrial unrest and the production of white printing paper would be affected correspondingly.

# Constitution of Cimmittees for Categorisation of Engineering Units, CSIR.

10905. SHRI BALAK RAM: Will the Minister of SCIENCE AND TECH-NOLOGY be pleased to state:

- (a) whether it is a fact that 8 Committees have so far been constituted since 1964 for the caetegorisation of the Engineering Unit, CSIR;
- (b) if so, the total expenditure incurred on such Committees;
- (c) whether it is also a fact that constitution of one more committee has been proposed by the Governing